

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT  
AMARAVATI**

**Sub:** High Court of Andhra Pradesh – Letter dated 22.08.2024 of the Secretary General, Hon'ble Supreme Court of India - **National Conference of the District Judiciary** scheduled to be held on **31<sup>st</sup> August and 1<sup>st</sup> September, 2024** at New - nomination of Judicial Officers to participate in the conference - Reg

**Ref:** Letter dated 22.08.2024 of the Secretary General, Hon'ble Supreme Court of India.

**ORDER ROC.NO.408/SO/2024, DATED 27.08.2024**

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The High Court has been pleased to nominate the Registrar General, Registrar (Administration), Registrar (Recruitment) and the following Judicial Officers to participate in the National Conference of the District Judiciary scheduled to be held on 31<sup>st</sup> August and 1<sup>st</sup> September, 2024 at Convention Centre at Bharat Mandapam, Pragati Maidan, New Delhi:

S.No.	Name of the Officer	Mobile Number	Email id.
1	Sri Moulana Junaid Ahmed, Principal District and Sessions Judge, Srikakulam.	9989461973	m[dot]junaidahmed[at]aij[dot]gov[dot]in
2	Smt. Sunitha Gandham, Principal District and Sessions Judge, East Godavari at Rajamahendravaram.	9346209058	g[dot]sunitha[at]indianjudiciary[dot]gov[dot]in
3	Sri G. Srinivas, Principal District and Sessions Judge, Ananthapuramu.	9848827174	s[dot]gokavarapu[at]aij[dot]gov[dot]in
4	Sri Alapati Giridhar, Principal District and Sessions Judge, Visakhapatnam.	9885840999	a[dot]giridhar70[at]aij[dot]gov[dot]in
5	Sri C. Purushottam Kumar, Principal District and Sessions Judge, West Godavari at Eluru.	9885261689	cpkumar[at]aij[dot]gov[dot]in

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S.No.	Name of the Officer	Mobile Number	Email id.
6	Sri D.Tirumala Rao, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	9490169183	d[dot]thirumalarao[at]aij[dot]gov[dot]in
7	Smt. Aruna Sarika, Principal District and Sessions Judge, Krishna at Machilipatnam.	9848921228	aruna[dot]sarika[at]aij[dot]gov[dot]in
8	Dr. C. Yamini, Principal District and Sessions Judge, Nellore.	9491818929	c.yamini_districtjudge@yahoo.co.in
9	Smt. M. Babitha, District and Sessions Judge, now working as Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.	9000711226	babitha[dot]majji[at]aij[dot]gov[dot]in
<b>CIVIL JUDGES (SENIOR DIVISION)</b>			
1	Sri I. Karuna Kumar, Principal Civil Judge (Senior Division), Nellore.	9704281924	i.karunakumar@aij.gov.in
2	Smt. Velpula Bhavani, Principal Civil Judge (Senior Division), Vijayawada, Krishna District.	9866085471	V[dot]bhavanamm[at]aij[dot]gov[dot]in
3	Sri Y. Nagaraja, Civil Judge (Senior Division), Mangalagiri, Guntur District.	7013865084	nagaraja[at]aij[dot]gov[dot]in
4	Sri Ch. Vivek Anand Srinivas, Civil Judge (Senior Division), Rajam, Srikakulam District.	9492543147	ch.vivekanand@aij.gov.in
5	Sri P. Srinivasa Rao, Civil Judge (Senior Division), Palamaneru, Chittoor District.	9985991655	p[dot]srinivasarao[at]aij[dot]gov[dot]in
<b>CIVIL JUDGES (JUNIOR DIVISION)</b>			
1	Smt.D. Durga Kalyani, Civil Judge (Junior Division), Uravakonda, Ananthapuramu District.	9441879319	d[dot]durgakalyani[at]indianjudiciary[dot]gov[dot]in
2	Sri M. Bujjappa, Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.	9000217009	m.bujjappa@aij.gov.in

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S.No.	Name of the Officer	Mobile Number	Email id.
3	Sri V. Audhinarayana, Principal Civil Judge (Junior Division), Nandyal, Kurnool District.	9701235689	audhi[dot]narayana[at]aij[dot]gov[dot]in
4	Smt. Nettem Radhika, Principal Civil Judge (Junior Division), Ongole, Prakasam District.	9494370683	n[dot]radhika[at]aij[dot]gov[dot]in
5	Ms. B. Gayatri, Additional Civil Judge (Junior Division), Badvel, Kadapa District.	9502814801	bonchu[dot]gayatri[at]aij[dot]gov[dot]in

The Registrar (Protocol), High Court of A.P Contact No:7901625207 is nominated as a Nodal Officer to coordinate with the State Guest House(s) at New Delhi for the stay of the Judicial officers nominated and their timely arrival at the venue of the conference on both the days i.e., 31.08.2024 and 01.09.2024.

The letter dated 22.08.2024 of the Secretary General, Supreme Court of India, along with the programme details is enclosed for information.

*J. Lakshmana Rao*  
27/08/2024  
REGISTRAR GENERAL

To

The Individuals concerned.

Copy to:

1. The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.
2. The Registrar (Vigilance), with a request to make necessary in-charge arrangements.